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Title : Statement regarding agitation of motormen of Central and Western Railways, Mumbai.

MADAM SPEAKER: Shri Muniappa may make his statement.

...(Interruptions)

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI K.H. MUNIAPPA): Madam, the motormen of Central Railway and Western Railway through their Joint Action Forum have been agitating for higher pay and allowances and other benefits for sometime. They have given a notice for hunger strike from 600 hours of 3rd May, 2010....(Interruptions)

The motormen are demanding higher pay than recommended by the Sixth Central Pay Commission and additional allowances which are not in the recommendations of the Central Pay Commission. A Fast Track Committee is looking into their demands and is expected to submit its report by 15.6.2010. Further action on the issues would require consultation with and approval of the Ministry of Finance....(Interruptions)

The Joint Action Forum of motormen is not affiliated to any of the recognized Federations, Unions or Associations of the Railways. The motormen have also approached the Regional Labour Commissioner, Mumbai who has already initiated the conciliation proceedings....(Interruptions) In its conciliation meeting held on 29.4.2010, the Regional Labour Commissioner (RLC) has advised the concerned employees not to resort to protest with effect from 3.5.2010 and had fixed the next date for further discussion on 12.5.2010.â€¦ (Interruptions)

Any precipitative action taken during the conciliatory proceedings is unlawful under the Industrial Disputes Act. On account of disruption of sururban train services on 3.5.2010, fresh conciliation proceedings are taking place today, that is, 4.5 .2010....(Interruptions)

The Railways is having the best of industrial relations with its 14 lakh employees. ...(Interruptions) All major decisions are taken in consultation with the recognized Federations. â€¦ (Interruptions) In the present case, the recognized Federations have not supported the agitation of the Joint Action Forum. ...(Interruptions)

The Railways regret the inconvenience caused to the people of Mumbai. Motormen strike has since been resolved. Normal train operations will resume soon. ...(Interruptions)

MADAM SPEAKER: Hon. Members, please go back to your seats.

...(Interruptions)

MADAM SPEAKER: Hon. Members, I would request your leader to speak. Please go back to your seats.

...(Interruptions)

MADAM SPEAKER: Hon. Members, please go back to your seats. I would request your leader to speak.

...(Interruptions)

MADAM SPEAKER: The House stands adjourned to meet tomorrow, the 5th May, 2010 at 11 a.m.

17.47 hrs.

The Lok Sabha then adjourned till Eleven of the Clock

on Wednesday, May 5, 2010/Vaisakha 15, 1932 (Saka).

* The sign + marked above the name of a Member indicates that the Question was actually asked on the floor of the House by that Member.

* Not recorded

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* â€¦. * This part of the speech was laid on the Table

* Not recorded

* â€¦. * This part of the speech was laid on the Table

* Not recorded

** Moved with the recommendation of the President